COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NOS. 474 & 475 OF 2018 IN</u> <u>DFR NO.1248 OF 2018</u>

Dated: 18th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Renew Power Ventures Private Limited Appellant(s)

Vs.

Karnataka Electricity Regulatory Respondent(s)

Commission & Ors.

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Mandakini Ghosh Ms. Ritika Singhal Ms. Aradhna Tandon Mr. Vasay Anantharaman

<u>ORDER</u>

Re-list this matter for on 19.04.2018, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member